NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TCP/114/2016

NAME OF THE PETITIONER(S)

: K. Balagangadharan & another

NAME OF THE RESPONDENT(S)

: M/s Gurukripa Ayurvedic Heritage Private Ltd. & 7 others

UNDER SECTION

: 397/398, 111 of companies act 1956

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Mohan Pubrikkal, Arr. For Pet. Naucen Kursar Murth For RILR2

d. Waveen Kursas Murth

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ORDER

Counsel representing both the parties are present. Counsel for petitioner prayed for time to make submissions. Time is enlarged at request. Put up on 18.01.2018.

-501-S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)

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